

font>

Title: Need to regularise services of security staff of ONGC at Kalaikal, Naravi, Tamil Nadu.

***SHRI P. MOHAN (MADURAI):** Hon. Deputy Speaker Sir, I would like to bring to the notice of this august House the sorry plight of about 200 security personnel engaged by the ONGC in its Cauvery Project near Karaikal in Tamil Nadu. They are on relay hunger strike for the past 15 days demanding the ONGC to regularise them as they have been working with ONGC for the past 20 years as term based employees.

Last week hon. Minister for Petroleum Shri Ram Naik came to Nagappattinam to attend a function. The Cauvery Project employees and the Member of Parliament from Nagapattinam Parliamentary constituency Shri A.K.S. Vijayan met the Minister and gave a petition urging upon the Union Government to regularise the services of these hapless workers. The Minister also gave an assurance that he would positively intervene in the matter. But no decision has been announced as yet.

I would like to bring to the notice of this House that these term based employees of ONGC have got an award in their favour from the Industrial Disputes Tribunal at Chennai. The award directs the Government and the ONGC in particular that these security personnel must be regularised on verifying the minimum eligibility criteria that they have passed class VIII examination. But ONGC has went in appeal against this award.

At this juncture I would like to point out what is happening in one of the ONGC's projects at Rajamundry in Andhra Pradesh where similar employees have been made permanent employees though they were working with a private contractor commissioned by ONGC. When that can happen in ONGC's another unit why it cannot be done in Cauvery Project of ONGC where these workers are working for the past 20 years protecting the national assets?

* Translation of the speech originally delivered in Tamil.

I also would like to point out that there are 300 posts lying vacant. The term based employees who are working all these years with ONGC's Cauvery Project are just 200 in number.

Hence I urge upon the Union Petroleum Minister to issue suitable orders without any further delay to regularise these hapless and helpless employees.

उपाध्यक्ष महोदय : आप बैठिये।

...(Interruptions)

MR. DEPUTY-SPEAKER: Can I compel the Government? This is 'Zero Hour'. All those hon. Members have given notices. How can I compel the Government?

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव : उपाध्यक्ष महोदय, मैं आपके माध्यम से एक तात्कालिक महत्वपूर्ण विषय की ओर सदन का ध्यान आकृष्ट करना चाहता हूँ। (व्यवधान)

MR. DEPUTY-SPEAKER: You will not get your chance. Do not disturb the other Member.

...(Interruptions)

उपाध्यक्ष महोदय : रामविलास जी, क्या आप बैठेंगे? अब आपको बैठना है।

...(व्यवधान)

MR. DEPUTY-SPEAKER: I have called him. Do not compel me to take action against you. You are disturbing the whole House.

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव : आप बैठिये, मैं बोल रहा हूँ। आप क्यों हल्ला कर रहे हैं? हम तो अपनी बात कह रहे थे। (व्यवधान)

MR. DEPUTY-SPEAKER: I have already called Shri Devendra Prasad Yadav.

श्री मदन लाल खुराना : बी.जे.पी. के एक मੈम्बर को बोलने का मौका नहीं दिया जा रहा है, आई एम सॉरी टू से। मैं कल से हाउस में प्रार्थना कर रहा हूँ, मुझसे बोलने का वायदा किया गया था। ... (व्यवधान)

MR. DEPUTY-SPEAKER: मैंने आपसे कहा, when I came here, hon. Speaker gave me this list.

...(Interruptions)

MR. DEPUTY-SPEAKER: He has written this in his own handwriting. मि. खुराना, आप अपने आपको क्या समझते हैं।

...(ब्यवधान)

श्री देवेन्द्र प्रसाद यादव : हम बोल रहे हैं न। मैं बहुत महत्वपूर्ण सवाल की ओर सदन का ध्यान दिला रहा हूँ। (ब्यवधान)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions) *â€

MR. DEPUTY-SPEAKER: There is a limit for everything.